

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 222 of 2017 (SZ)

Applicant(s)

D.R. Senguttuvan
DRR Avenue, AUDCO Nagar,
Kattupakkam,
Chennai 600056

Vs. **Respondent(s)**

Ministry of Environment, Forest & CC,
3rd floor, Prithvi Wing, Indira Paryavaran
Bhawan, Jor Bagh, New Delhi 110 003
and others.

Legal Practitioners for Applicant(s)

M/s S. Thanka Sivan, T. Uma Sivan &
M. Sudhan

Legal practitioners for respondent(s)

Mrs. Yasmeen Ali for R2
Mr. Gnanasekaran for R3

Note of the Registry	Orders of the Registrar
Order No.	<p>Date: 08.02.2018</p> <p>Applicant & counsel not present. R2 counsel present. Mr. Syed Nurullah Sherrif undertakes to file MoA for R1. R2 reply filed. For MoA & reply of R1 call on 05.03.2018.</p> <p>(Tmt. Meena Satheesh) Registrar</p>